

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 229/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	Rolcon Engineering Company LTD -Vs- Mcnelly Bharat Engineering		
Under Section	433/434/439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RISHAV BANERJEE, Respondent
ADV
Rishav Banerjee,
11/7/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 13/07/2017.

(Vijai Pratap Singh)
Member (J)